

(J.H.C. Sch. 1-7)

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From:
Akhil Kumar,
Registrar General I/c.,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2021-22/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner I/c., Ranchi.**

Sub.:- Regarding direction to Probationary Civil Judge (Jr. Div.) Trainees to report at Judicial Academy Jharkhand, Ranchi on 11th November, 2021 at 5.00 P.M. for appearing in final examination.

Sir/Madam,

In view of the request made by the Director, Judicial Academy Jharkhand, Ranchi on the subject mentioned above, I am to request you to direct the Probationary Civil Judge (Jr. Div.) Trainees posted at your Judgeship to report at Judicial Academy Jharkhand, Ranchi on **11th November, 2021 at 5.00 P.M.** for appearing in final examination in terms of Rule 21 (b) Jharkhand Judicial Services (Recruitment) Rules, 2004.


This is for your information and needful.

Yours sincerely,
Sd/- **Akhil Kumar**
Registrar General I/c.

Memo No. 4178 /Apptt.

Dated, Ranchi, the 02/11/2021

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter Nos. 974/JAJ dated 22.10.2021 / Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi & the Principal Secretary-cum Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi for information / the C.P.C., e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded on the Court's website.


2/11/21
Registrar General I/c.